

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5928
ANSWERED ON:11.05.2012
CLEAN ENERGY
Angadi Shri Suresh Chanabasappa

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether India's clean energy sector is growing fast and attracting major investments from throughout the world;
- (b) if so, the details thereof and the projects identified for such investments;
- (c) the sectors under renewable energy which are doing well; and
- (d) the steps taken/being taken by the Union Government for overall progress in the clean energy sector?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): There has been a rapid growth in deployment of clean/ renewable energy projects in the country attracting major investments, domestic as well as foreign.

(b): A total installed capacity of over 10,400 MW has been added from various renewable power generation projects during the last three years viz. 2009-10, 2010-11 & 2011-12. This comprises of 7,112 MW wind power, 965 MW small hydro power, 1,414 MW bio-power and 940 MW solar power. FDI inflow to the tune of Rs.5826 cr. (USD 1245 million) in 319 renewable energy projects has been reported during the period (2009-2012). The project locations/ sites are either allotted by the State Governments or acquired by the private developers themselves, depending on the renewable energy resources involved.

(c): The renewable energy sectors which have progressed well are wind power, bio-power, small hydro power and solar power.

(d): The Government has taken several steps to encourage development of renewable energy sector. These include the following:
Private sector companies are partnering with government and co-investing in R&D and technology development.
Fiscal and financial incentives, such as, capital / interest subsidies, accelerated depreciation, nil/concessional excise and customs duties;
Preferential tariff for grid interactive renewable power in most potential States following the provisions made under the National Electricity Policy 2005 and National Tariff Policy 2006; Uniform guidelines by CERC for fixation of such preferential tariffs being issued every year;
Jawaharlal Nehru National Solar Mission launched to facilitate large scale capital investment in solar energy sector; Payment Security Mechanism for grid connected Solar Power Projects under the Mission.
The Government also has a policy to encourage transfer of foreign technologies, including those in renewable energy sector. FDI up to 100% under the automatic route is permitted in Renewable Energy Generation and Distribution projects subject to provisions of Electricity Act, 2003.